

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-211**

Appeal No. 265/252/ND/2019

**IN THE MATTER OF:**

M/s Gwalco Pvt Ltd.  
Vs.  
ROC

....Applicant

....Respondent

**SECTION**

Under Section 252

Order delivered on 27.08.2019

**CORAM:**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : None

For the Respondent : M. Yadubhushana Rao, ARoC for RoC

**ORDER**

None is present for the petitioner. Ld. AROC prays more time to file the reply. Let the same be filed. In the interest of justice, adjourn<sup>ed</sup> to 12.09.2019.

-Sd-

**(SUMITA PURKAYASTHA)  
MEMBER (T)**

-Sd-

**(INA MALHOTRA)  
MEMBER (J)**

SLM